

National Company Law Tribunal

**6th Floor, Block-3,
CGO Complex, Lodhi Road
New Delhi-110003
Dated: 24.3.2020**

NOTICE

1. With regard to Limitation, it is clear that the order dated 23.3.2020 passed by Hon'ble Supreme Court in suo motu WP-03/2020 is binding on everyone in India, for further clarification, it is hereby clarified that the litigant public with regard to the matters falling within jurisdiction of NCLT shall abide by the aforesaid orders of Hon'ble Supreme Court of India. .

2. This issues with approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa)
Registrar

Copy to:

1. The All Hon'ble Members, NCLT ,
2. All Deputy Registrar/ Assistant Registrar, NCLT Benches.
3. Notice Board/Website
4. All concerned Parties